

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 923/2015

SECTION OF THE COMPANIES ACT: 391(2) & 394

In the matter of:

M/s. ANM Fincap Pvt. Ltd. & ors.

..... **Petitioner**

Order deliver on 27.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None appeared

For the Regional Director : Shri Manish Raj, Company Prosecutor

For official Liquidator : Ms. Chetana Kandpal, Company Prosecutor

ORDER

Representative of RD requested for two weeks time to file their report.

Representative of RD is directed to file report of RD before next date of hearing.

List the matter on 21.8.2017.


(Shiv Ram Bairwa)
Registrar